

Non-Government Private Line Model: This model provides for augmenting first and last mile connectivity to ports, cluster of industries, logistic parks and large mines which are handling goods for multiple consignors or consignees. Cost of providing such connectivity will be borne by owner/developer. Indian Railways will pay user fee for usage of such infrastructure equal to 95% of the apportioned revenue.

Joint Venture model: In this model, bankable new line and gauge conversion projects can be undertaken with identifiable stakeholders *i.e.* user of lines or utilities such as ports, mines, exporters, plants and State Governments. Indian Railway or its Public Sector Unit will hold minimum 26% equity in such joint venture. Indian Railway will pay user charges to the Joint Venture equal to 50% of the apportioned revenue. The normal concession period is 30 years.

Build, Operate and Transfer (BOT) model: Ministry of Railways have issued Model Concession Agreement for Build, Operate and Transfer (BOT) model. Under this model, project will be bid out through competitive bidding to the private concessionaire who will Design, Build, Finance, Construct and Maintain the project. Indian Railways will pay user charges to the concessionaire equal to 50% of the apportioned revenue. The normal concession period will be for 25 years.

(c) Does not arise.

Journey by railway saloon

246. SHRI ARVIND KUMAR SINGH: Will the Minister of RAILWAYS be pleased to refer to answer to Unstarred Question 3142 given in the Rajya Sabha on 19th December, 2014 and state:

(a) whether Government is aware of the media report in a Hindi fortnightly magazine, published in its 16-30 November, 2014 issue (Page 08), that railway officials and Minister of State, Railways have performed unofficial and unauthorized journeys by railway saloons in 2014;

(b) if so, the basis and reasons for denial of information; and

(c) if no unauthorised and unofficial journey has been performed by the MoS and officials of Railways, the details of action taken by Railways, against the magazine for false reporting so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (c) Media report was collected after the receipt of the question. Ministry has no such information regarding misuse of railway saloon for journeys performed by railway officials and Minister of State for Railways.